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BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P No.367/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22<sup>nd</sup> September 2017, 10.30 A.M

Name of the Company	Asim Kumar Dutta -Vs- ROC W.B		
Under Section	252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Akif Ali,  
Advocate

Petitioner

A. Ali  
Advocate

ORDER

Ld. Counsel appearing for the petitioner submits that he was unable to file amended application as the petitioner is not in station and he needs further time to file amended application. Prayer is allowed. RoC is directed to submit his report within 15 days of the receipt of the amended application.

List it on 07/11/2017.

Sd/-  
(Jinan K.R.)  
Member (Judicial)

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